

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd. and  
EMAAR MGF Land Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 13.10.2020**

**ORDER**

Renotified to 14.10.2020.

  
**(Nirmala Vincent)**  
**Court Officer**

13.10.2020  
Ritu Sharma